

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ENSOLVIA INFOTECH LIMITED

1.	NAME OF CORPORATE PERSON	ENSOLVIA INFOTECH LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	29/05/2000
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TG2000PLC034518
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-4, INDUSTRIAL AREA, UPPAL, HYDERABAD-500039 TELANGANA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th October 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sridhar Venkatraya Sundararaja Regus, 1st Floor, Phoenix Tech Tower, Plot No. 14/46, Survey No.1(part), Ida- Uppal Village and Mandal, Uppal Notified Industrial Area Service Society, Hyderabad, Telangana-500039 Email Address: sridharema@gmail.com Telephone Number: 040 67934204 Regn No: IBBI/IPA-002/IP- N00146/2017-18/10382
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24 th November 2019

Notice is hereby given that the **ENSOLVIA INFOTECH LIMITED** has commenced voluntary liquidation on **25th October 2019**.

The stakeholders of **ENSOLVIA INFOTECH LIMITED** are hereby called upon to submit a proof of their claims, on or before **24th Novembr 2019**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

V. S. Sridhar

Place: Hyderabad
Date: 26.10.2019

Sridhar Venkatraya Sundararaja
Regn. No. IBBI/IPA-002/IP-N00146/2017-18/10382
Liquidator
ENSOLVIA INFOTECH LIMITED